

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Nitin Arora EC-3134	Sr. PA in the office of Delhi Judicial Academy, Dwarka, New Delhi. (In diverted capacity)	Sr. PA in the court of Sh. Virender Kumar Bansal, Principal Judge, Family Courts, West District, Tis Hazari Courts, Delhi. (In diverted capacity)
2.	Ms. Shalini Dhingra EC-3265	Sr. PA in the court of Sh. Virender Kumar Bansal, Principal Judge, Family Courts, West District, Tis Hazari Courts, Delhi. (In diverted capacity)	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Mamta EC-23077131	PA in the court of Ms. Susheel Bala Dagar, ASI-01 (POCSO), North-West District, Rohini Courts, Delhi.	PA in the court of Ms. Archana Beniwal, CMM, South-West District, Dwarka Courts, Delhi.
4.	Ms. Manorma EC-50001/74556318	PA in the court of Ms. Archana Beniwal, CMM, South-West District, Dwarka Courts, Delhi.	PA in the court of Ms. Susheel Bala Dagar, ASI-01 (POCSO), North-West District, Rohini Courts, Delhi.

Note: 1. All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

Girish Kathpalia
24.12.22
02:35 PM
[GIRISH KATHPALIA]
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 96607-637 /Admn-I/P & T/HQs/2022Dated, Delhi the 24 DEC 2022**Copy forwarded for information and necessary action to:-**

1. The Ld. Principal District & Sessions Judge, North-West/South-West, Delhi/ New Delhi
2. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
4. The Ld. Officer in-charges, Accounts Branch, Central/ North-West/South-West, Delhi/ New Delhi
5. The Personal Office of the undersigned.
6. The Officers/Officials concerned.
7. The Sr. A.O (J) / A.O (J) / Admn. Branch, Central/ North-West/South-West, Delhi/ New Delhi
8. The Dealing Officials (Personal File) in Administration Branch-4, Central District, Tis Hazari Courts, Delhi.
9. The Dealing Officials, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACP Cell, Central District, Tis Hazari Courts, Delhi.
11. The Dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.

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PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

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